

**In the National Company Law Tribunal, Jaipur**

**Item No. 209**

**CP No. (IB)-297/7/JPR/2019**

**UNDER SECTION 7 OF IBC, 2016**

**In the matter of:**

**Mrs. Saroj Gupta**

**.....Applicant/Petitioners**

**VS.**

**M/s Aastha Buildhome Developers Pvt. Ltd.**

**.....Respondent**

**Order delivered on 16.01.2020**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER**

**SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : U.S. Sarda, CA for  
Naresh Kumar Sejvani, Adv.

For Respondent(s) : None-appeared

**ORDER**

Proxy Counsel U.S. Sarda, Chartered Accountant has appeared on behalf of Advocate Sh. Naresh Kumar Sejvani, for the Financial Creditor, and sought time in the matter. No one is present on behalf of the Corporate Debtor. Post the matter to 06.02.2020.



**(RAGHU NAYYAR)  
TECHNICAL MEMBER**



**(P. S. N. PRASAD)  
JUDICIAL MEMBER**